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## **Declaration of Assets and Liabilities**

Year, 2024-25

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I PALLAVI GUPTA son/daughter/wife of SHRT CHITRANJAN PRASAD GUPTA,

Aged 30 years, belonging to BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT ,PATNA service presently working as Library Assistant give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Spouse Name(S) Self Description Dependant-1 Name No. Dependant-2 Name Dependant-3 Etc. Name ₹ 15,000/-(i) Cash ₹ 5,000/- SBI (RD) Deposits in (ii) Banks, Financial 30000/-(Saving Account) Institutions And Non-Banking Financial Companies Share of Different Companies:-(iii) Bonds, ₹ 1,00,000/- ( current value ) Debentures and Mutual funds :- 121000/- ( current Shares in value) companies ₹ 7.50,000/- TD in Post Office Other financial (iv) institutions, ₹1.50.000/- saving in Post Office NSS, Postal Savings, LIC Policies, etc NIL Motor Vehicles (details of make, etc.) Diamond Ring-25000/- (current Jewellery (give value) details of Gold Chain (7gms) weight and value) NIL Other assets, (vii) such as values of claims / interests

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant -3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market yalue	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on <u>Feb 2022</u>
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL .	NIL
	(b) dues to departments dealing with supply of water	NIL .	NIL
	(c) dues to departments dealing with supply of Electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	TOTAL TAX PAID : 73746 A.No 879397490230724 A.Y. 2024-25 PAN NO. :- BKMPG8678R	NIL
(i in yi Ti (i ca b	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

## Personal Detail

110124057925 GPF/CPF/PRAN No.

**FEMALE** Gender

16/10/1993 Date of Birth

Class/Group

Bihar Legislative Assembly Secretariat Cadre

**West Champaran** Home District

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Pally guply

Name of Employee: Pallavi Gupta

Place: Patna

Designation: Library Assistant

Date: 11 Feb 2025

Department: Bihar Legislative Assembly Library

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single

side) in prescribed format.